INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

Date: - 16.10.2025

NOTICE

It is hereby notified for the information of all concerned that all the Miscellaneous Applications listed before the Benches comprising Shri Anubhav Sharma, Hon'ble Judicial Member, along with the other Hon'ble AccountantMember, are hereby adjourned to 21.11.2025 (Friday).

2. This is issued with the approval of Hon'ble Vice-President (DZ).

Assistant Registrar